

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 61 of 2026**

IN THE MATTER OF:

News Item titled “उफ! राजधानी का यह कैसा हाल” appearing in
Dainik Jagaran.

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Saurabh Balwani

(Filed by Adv. Saurabh Balwani)
On behalf of Central Pollution Control Board

Place: Delhi
Dated: 07.05.2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 61 of 2026**

IN THE MATTER OF:

News Item titled “उफ! राजधानी का यह कैसा हाल” appearing in Dainik Jagaran.

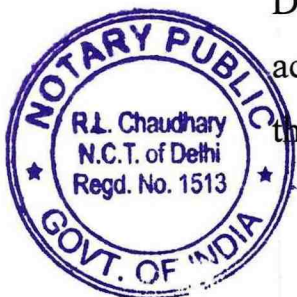
**REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD
(CPCB) i.e. RESPONDENT NO. 3**

1. That this Hon'ble Tribunal vide order dated 29.01.2026 was pleased to direct the Central Pollution Control Board (hereinafter referred to as 'CPCB') to file its Reply in the present matter. Accordingly, the instant Reply is being filed in compliance with the said order and is set out in the following paragraphs.
2. That the CPCB is constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974. The CPCB discharges its functions in accordance with the provisions of the Water (Prevention and Control of Pollution) Act 1974 (hereinafter referred to as 'Water Act'), the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as 'Air Act') and the Environment (Protection) Act, 1986.
3. That it is humbly submitted that the State Pollution Control Boards/Pollution Control Committees (hereinafter referred to as 'SPCBs/PCCs') have been constituted in States/Union Territories under the provisions of the Water Act and Air Act. The said SPCBs/PCCs are entrusted with the responsibility of performing functions and implementing



the provisions of the aforesaid Acts within their respective territorial jurisdictions.

4. That the present matter has been registered suo motu based on the basis of a news item highlighting serious issues of water pollution in Kirari area of outer Delhi, particularly in Sharma Colony. It has been reported that stagnant wastewater with accumulation of filth up to approximately two feet has been persisting in streets/lanes for the past nine months. The low-lying areas are reportedly inundated with wastewater, adversely effecting school-going children, contaminating drinking water, and posing significant public health concern. It has further been reported that, approximately three months prior, garbage from landfill site was used to fill pits/low-lying ares, which has aggravated the situation. Residents are stated to be compelled to use gum boots to traverse the affected areas, and instances of seepage of contaminated water into the walls of the residential houses have also been observed.
5. That the aforesaid news item further highlights that the population of the said village was approximately 5,000 around 35 years ago, which has since increased substantially.
6. That in compliance with the Order dated 29.01.2026 passed this Hon'ble Tribunal in the present matter, the CPCB has taken up the issue with the Municipal Corporation of Delhi (MCD), Delhi Jal Board (DJB) and the Delhi Pollution Control Committee (DPCC), seeking the status report/ action taken report. Accordingly, letters dated 13.03.2026 were issued to the aforesaid authorities.



*Copies of the said Letters and communications issued to Municipal Corporation of Delhi (MCD), Delhi Jal Board (DJB) and the Delhi Pollution Control Committee (DPCC), are annexed herewith as **Annexure I, II & III** respectively.*

7. That in compliance, the Delhi Pollution Control Committee (DPCC) has submitted its inspection report along with the copies of communications addressed to Delhi Jal Board (DJB) and Municipal Corporation of Delhi (MCD) seeking submission of Action Taken Reports (ATR),

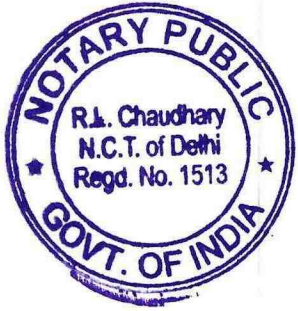
*A Copy of the inspection report of DPCC along with photograph dated 10.04.2026 and the letters dated 21.04.2026 of DPCC to DJB and MCD are annexed herewith as **Annexure IV & V and VI & VII** respectively.*

8. That the Sanitation Superintendent DEMS, Rohini Zone of Municipal Corporation of Delhi (MCD) has submitted its action taken report vide letter dated 20.04.2026 informing that drains less than 4 feet comes under their jurisdiction and the drains in Sharma Colony have been de-silted and the silt has been lifted and that there is no water logging in Sharma colony presently. Copy of the ATR received from MCD is annexed herewith as **Annexure-VIII**. It is therefore respectfully prayed that this Hon'ble Tribunal may be pleased to take into consideration the responses to be filed by the concerned state authorities for proper adjudication of the present matter.

9. That, the answering Respondent craves leave of this Hon'ble Tribunal to file additional Affidavit/Reply, if so required, at a later stage.



10. That in the light of the aforesaid submissions, it is respectfully submitted that the Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) that may be passed by this Hon'ble Tribunal in the present matter.



A handwritten signature in blue ink, appearing to read "Nazimuddin".

(Nazimuddin)

Scientist 'F'

Central Pollution Control Board



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 61 of 2026**

IN THE MATTER OF:

News Item titled "उफ! राजधानी का यह कैसा हाल" appearing in Dainik Jagaran.

AFFIDAVIT

I, **Nazimuddin** working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 1 in the above matter, do hereby solemnly affirm, declare on oath and state as under:-

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions, the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



haz

DEPONENT

नाज़िमउद्दीन / Nazimuddin
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Mo Environment, Forest And Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

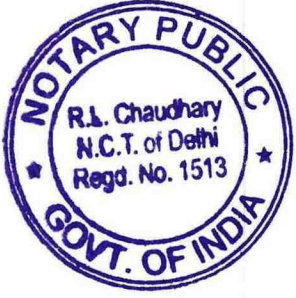
VERIFICATION:

07 MAY 2026

Verified at Delhi on this day of _____ 2026 that the contents above are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed there from or mis-stated.



DEPONENT



ATTESTED


NOTARY PUBLIC
GOVT. OF INDIA

07 MAY 2026

नाज़िमउद्दीन / Nazimuddin
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Mo Environment, Forest And Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032



Speed Post/E-mail

CM-13011/30/2026-LAW-HO-CPCB-HO /112

13.03.2026

To,

The Municipal Commissioner,

Municipal Corporation of Delhi (MCD)

Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti, Press Enclave,

Ajmeri Gate, New Delhi-110002

Subject: Hon'ble NGT order OA No. 61/2026 News Item titled "उफ! राजधानी का यह कैसा हाल" appearing in Dainik Jagaran dated 22.01.2026 reg.

Sir,

This has reference to Hon'ble NGT order 61/2026, dated 29.01.2026 regarding News Item titled "उफ! राजधानी का यह कैसा हाल" (copy enclosed). The matter is related to serious water pollution due to stagnant wastewater with dirt of two feet in Kirari area of outer Delhi at Sharma Colony. In this matter, Hon'ble NGT has made CPCB a respondent and CPCB to file a response before the Tribunal.

The matter pertains to concerned urban local bodies. You are requested to kindly provide the status report in the matter to CPCB at the earliest.

Yours faithfully

Nazimuddin

(Nazimuddin)

Divisional Head, WQM-I Division

Encl: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: www.cpcb.nic.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post/E-mail

CM-13011/30/2026-LAW-HO-CPCB-HO/111

13.03.2026

To,

The Chief Executive Officer
Delhi Jal Board (HQ), Varunalaya Ph-II,
Jhandewalan, Karol Bagh,
New Delhi-110005

Subject: Hon'ble NGT order OA No. 61/2026 News Item titled "उफ! राजधानी का यह कैसा हाल" appearing in Dainik Jagaran dated 22.01.2026 reg.

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Yours faithfully

(Nazimuddin)

Divisional Head, WQM-I Division

Encl: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

90



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
 MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post/E-mail

CM-13011/30/2026-LAW-HO-CPCB-HO /112

13.03.2026

To,

The Member Secretary
 Delhi Pollution Control Committee,
 Department of Environment (GOVT. OF NCT OF DELHI),
 3rd Floor, Block-I,
 DMRC IT Park
 Shastri Park, Delhi-110053

Subject: Hon'ble NGT order OA No. 61/2026 News Item titled "उफ! राजधानी का यह कैसा हाल" appearing in Dainik Jagaran dated 22.01.2026 reg.

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Nazimuddin
 (Nazimuddin)

Divisional Head, WQM-I Division

Encl: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-I, DMRC IT PARK, SHASTRI PARK, DELHI -110053 Visit us at : http://dpcc.delhigovt.nic.in Email us at : cmc7-del@delhi.gov.in</p>	 <p>LIFE Lifestyle for Environment</p>
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File no.DPCC-P/1/2026-CMC7/244-47



To,
The Commissioner(MCD)
24th Floor, Dr. SPM Civic Centre,
Minto Road, New Delhi-100002

Sub: Requesting for the Action Taken Report(ATR) submission to the office of DPCC in regard of the Hon'ble NGT order OA No. 61/2026.

Reference: Letter from CPCB CM-13011/30/2026-LAW-HO-CPCB-HO/112 dated 13.03.2026

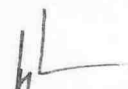
Sir,

This letter is in reference to Hon'ble NGT order O.A. No 61/2026, dated 29.01.2026, regarding News Item titled "उफ! राजधानी का पह कैसा हाल" appearing in Dainik Jagaran dated 22.01.2026 received through Central Pollution Control Board (CPCB) (Copy enclosed). The matter is related to serious water pollution due to stagnant wastewater with dirt of two feet in Kirari area of outer Delhi at Sharma Colony. In this regard, an inspection was conducted by DPCC officials dated 16.04.2026, and the observations are as follows:

- It was observed that wastewater/sewage generated from households is being discharged onto the streets, resulting in accumulation and stagnation of sewage water due to the absence of an adequate drainage system for its proper disposal.
- The existing sewer lines were found to be overflowing and are not functioning efficiently, thereby failing to carry sewage in a proper and systematic manner.
- Near Sharma Colony, a depression was found to be filled with accumulated wastewater, which has led to waterlogging and a flood-like situation in the surrounding area.

As the matter pertains to Local bodies/MCD, you are requested to direct the concerned officers to take necessary action and submit the Action Taken report(ATR) within 07 days to DPCC, so that the status report in the matter be forwarded to CPCB at the earliest. The next date the hearing Hon'ble NGT is on 27.04.2026

Enclosure: As above.


SEE, CMC-VII

Copy to:

1. Divisional Head, Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi - 110032
2. Divisional Head, WQM-I Division
3. Master file, CMC-VII

Brief of Inspection Conducted in Compliance with Hon'ble NGT Order in O.A. No. 61/2026 dated 29.01.2026

This is with reference to the Hon'ble National Green Tribunal (NGT) Order in Original Application No. 61/2026 dated 29.01.2026, in the matter of the news item titled “**उफ! राजधानी का यह कैसा हाल**” published in *Dainik Jagran* on 22.01.2026, as received through mail from the Central Pollution Control Board (CPCB) on 13.03.2026.

An inspection of the said site/area was carried out, and the observations are as follows:

1. It was observed that wastewater/sewage generated from households is being discharged onto the streets, resulting in accumulation and stagnation of sewage water due to the absence of an adequate drainage system for its proper disposal.
2. The existing sewer lines were found to be overflowing and are not functioning efficiently, thereby failing to carry sewage in a proper and systematic manner.
3. Near Sharma Colony, a depression was found to be filled with accumulated wastewater, which has led to waterlogging and a flood-like situation in the surrounding area.

R. L. Dhar
16/04/26
AEE, CMC-VII



Sharma Colony
10.04.2026 16:06
28.71281, 77.04546
P27W+25C, Mubarak Pur, Phase II, Madanpur Dabas, Delhi, 110081



Conota
Camera for work

Sharma Colony
10.04.2026 15:56
28.71472, 77.04483
Sharma Colony, Mubarak Pur, Inder Enclave, Madanpur
Dabas, New, 110081



Sharma Colony
10.04.2026 16:06
28.71278, 77.04532
Sharma Enclave, Inder Enclave, Mubarakpur Dabas, New, 110081



Sharma Colony
10.04.2026 16:22
28.71243, 77.05328
Sector 41, Rohini, New, 110086



Sharma Colony

10.04.2026 16:02

28.71436, 77.04601

Street no 20 Sai Chowk Rama vihar, E-block, near Rama Vihar, Sector 39, Rohini, Delhi,
110081



Sharma Colony
10.04.2026 15:56
28.71462, 77.04484
P27V+VWH, Mubarak Pur, Phase II, Madanpur Dabas, Delhi,
110081



Sharma Colony
10.04.2026 16:18
28.71643, 77.05115



Sharma Colony
10.04.2026 16:05
28.71285, 77.04570
P27W+28C, Mubarak Pur, Phase II, Madanpur Dabas, New, 110081



Sharma Colony
10.04.2026 16:22
28.71247, 77.05342
Sector 41, Rohini, New, 110086



Sharma Colony
10.04.2026 16:07
28.71277, 77.04546
Sharma Enclave, Inder Enclave, Mubarakpur Dabas, New, 110081





Sharma Colony
10.04.2026 16:07
28.71278, 77.04539
Sharma Enclave, Inder Enclave, Mubarakpur Dabas, New, 110081



Sharma Colony
10.04.2026 15:55
28.71507, 77.04489
POT NO 78, GF BLK GF, Sharma Enclave, Inder Enclave, Madanpur Dabas, Delhi, 110082B

By Speed Post

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-I, DMRC IT PARK, SHASTRI PARK, DELHI -110053 Visit us at : http://dpcc.delhigovt.nic.in Email us at: cmc7-del@delhi.gov.in</p>	
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File no.DPCC-P/1/2026-CMC7 /248-51

Date: 21/04/2026

To,
CEO(Delhi Jal Board)
Room No. 306, 3rd Floor, Varunalaya Ph-II
Jhandewalan, Karol Bagh, New Delhi-110005

Sub: Requesting for the Action Taken Report(ATR) submission to the office of DPCC in regard of the Hon'ble NGT order OA No. 61/2026.

Reference: Letter from CPCB CM-13011/30/2026-LAW-HO-CPCB-HO/112 dated 13.03.2026

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As the matter pertains to Delhi Jal Board (DJB), you are requested to direct the concerned officers to take necessary action and submit the Action Taken report(ATR) within 07 days to DPCC, so that the status report in the matter be forwarded to CPCB at the earliest. The next date the hearing Hon'ble NGT is on 27.04.2026



Enclosure: As above.


SEE, CMC-VII

Copy to:

1. Divisional Head, Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi - 110032
2. Divisional Head, WQM-I Division
3. Master file, CMC-VII

By Speed Post

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-I, DMRC IT PARK, SHASTRI PARK, DELHI - 110053 Visit us at : http://dpcc.delhigovt.nic.in Email us at : cmc7-del@delhi.gov.in</p>	 <p>LIFE Lifestyle for Environment</p>
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File no. DPCC-P/1/2026-CMC7/244-47

Date: 21/04/26

To,
The Commissioner(MCD)
24th Floor, Dr. SPM Civic Centre,
Minto Road, New Delhi-100002

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SEE, CMC-VII

Copy to:

1. Divisional Head, Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi - 110032
2. Divisional Head, WQM-I Division
3. Master file, CMC-VII



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE SANITATION SUPERINTENDENT
DEMS, ROHINI ZONE, SECTOR-5 ROHINI



No.SS/DEMS/RZ/2026/ 102

Dated: 16/4/26

To

The Divisional Head, WQM-I Division
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change
Govt. of India, Parivesh Bhawan, East Arjun nagar,
Delhi-110032

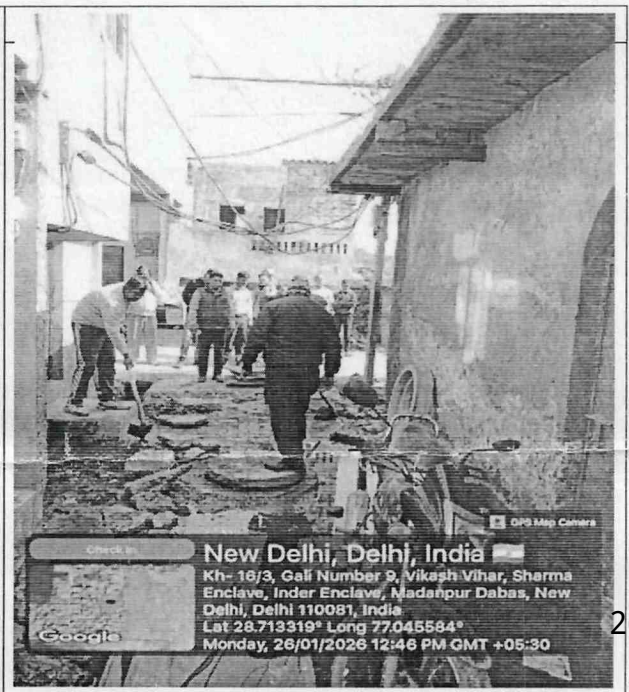
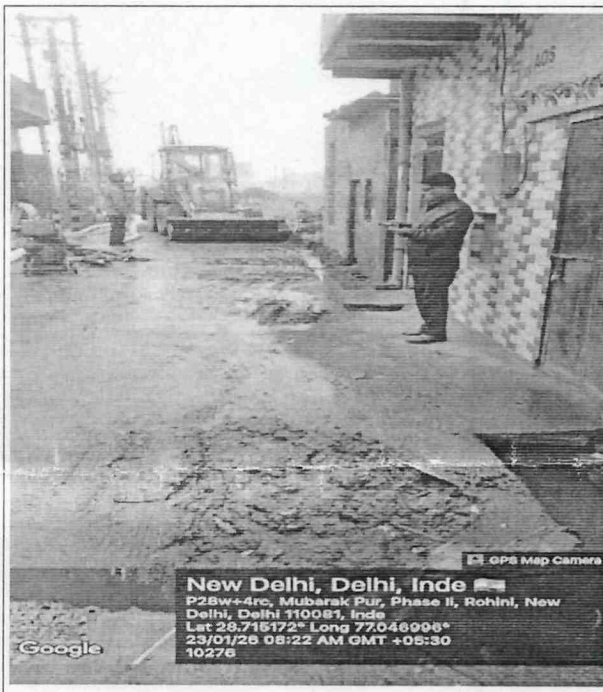


Subject: Reply of letter vide no. CM-13011/30/2026-LAW-HO-CPCB-HO-1112/19502, dated 13.02.2026.

Sir,

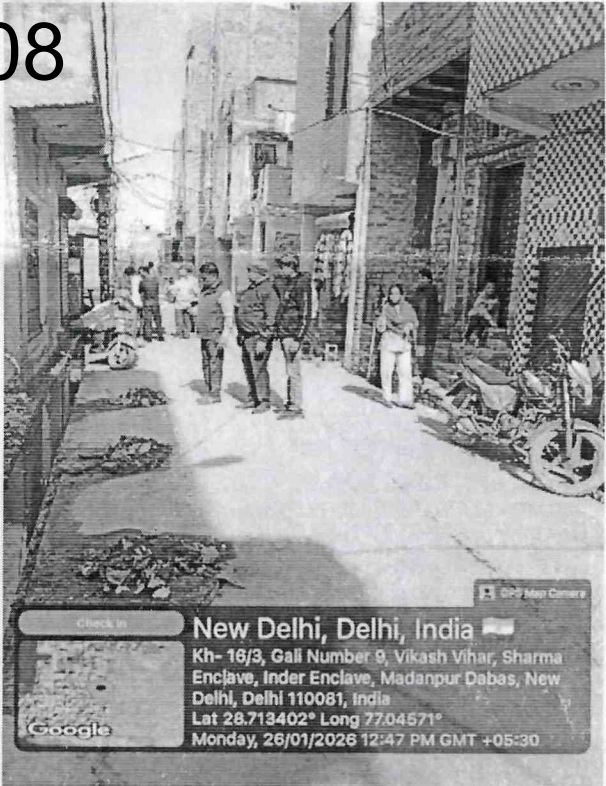
On the subject cited above, kindly refer to your letter vide No. CM-13011/30/2026-LAW-HO-CPCB-HO-1112/19502, dated 13.02.2026 wherein news clip have been attached regarding serious water pollution due to stagnant waste water with dirt of two feet in Kirari area of outer Delhi at Sharma Colony.

In this regard, it is submitted that the drains less than 4 feet comes under the jurisdiction of DEMS, Rohini Zone and all the drains in Sharma Colony has been de-silted as well as the silt has also been lifted. Presently, there is no water logging in Sharma Colony. The gps photographs are attached herewith for reference.

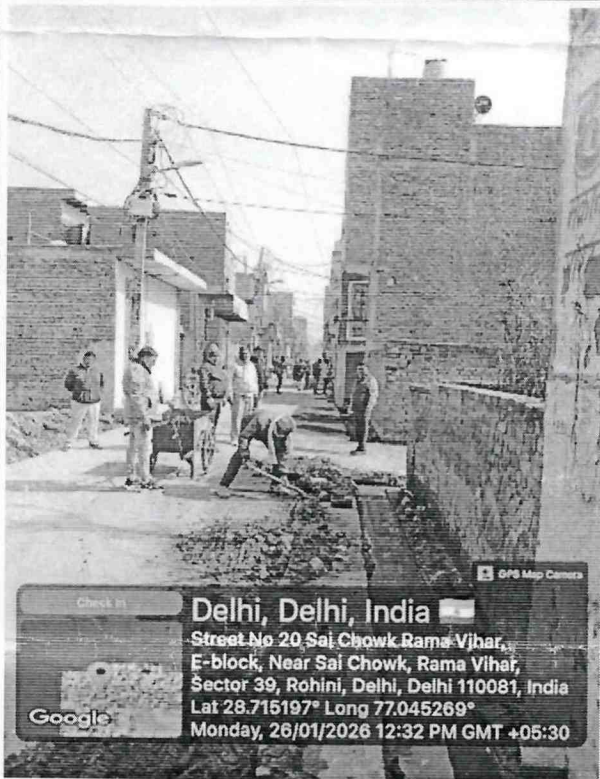




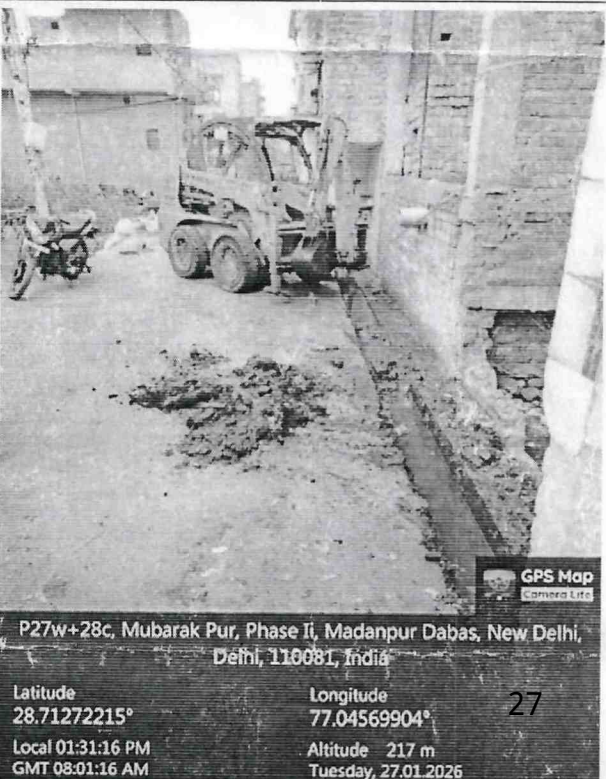
Check in **New Delhi, Delhi, India**
 869, Mubarak Pur, Inder Enclave, Madanpur Dabas, New Delhi, Delhi 110081, India
 Lat 28.713562° Long 77.04568°
 Monday, 26/01/2026 12:48 PM GMT +05:30



Check in **New Delhi, Delhi, India**
 Kh- 16/3, Gali Number 9, Vikash Vihar, Sharma Enclave, Inder Enclave, Madanpur Dabas, New Delhi, Delhi 110081, India
 Lat 28.713402° Long 77.04571°
 Monday, 26/01/2026 12:47 PM GMT +05:30



Check in **Delhi, Delhi, India**
 Street No 20 Sai Chowk Rama Vihar, E-block, Near Sai Chowk, Rama Vihar, Sector 39, Rohini, Delhi, Delhi 110081, India
 Lat 28.715197° Long 77.045269°
 Monday, 26/01/2026 12:32 PM GMT +05:30



P27w+28c, Mubarak Pur, Phase II, Madanpur Dabas, New Delhi, Delhi, 110081, India
 Latitude 28.71272215° Longitude 77.04569904°
 Local 01:31:16 PM Altitude 217 m
 GMT 08:01:16 AM Tuesday, 27.01.2026

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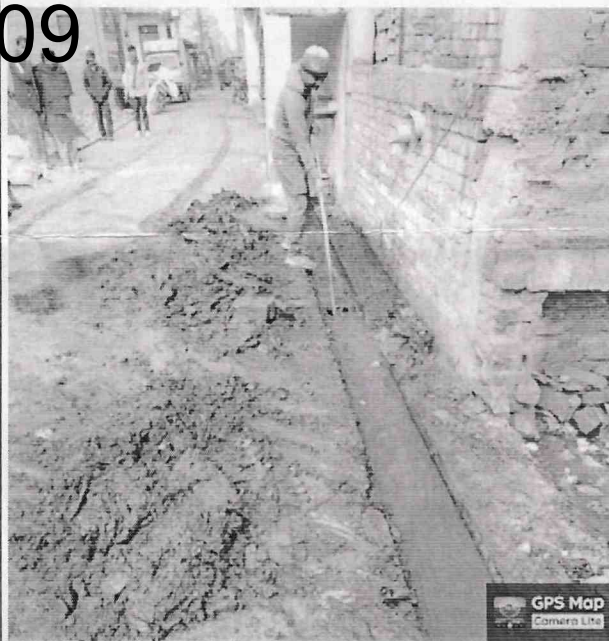
P27w+28c, Mubarak Pur, Phase II, Madanpur Dabas, New Delhi,
Delhi, 110081, India

Latitude
28.71277425°

Longitude
77.045752°

Local 01:34:24 PM
GMT 08:04:24 AM

Altitude 217 m
Tuesday, 27.01.2026



P27w+28c, Mubarak Pur, Phase II, Madanpur Dabas, New Delhi,
Delhi, 110081, India

Latitude
28.71271106°

Longitude
77.04572642°

Local 01:41:42 PM
GMT 08:11:42 AM

Altitude 217 m
Tuesday, 27.01.2026

In view of the above, you are requested to close the above mentioned complaint please.

AC, Rohini Zone

Sanitation Supdt.
DEMS, Rohini Zone